

(b) As far as Government are aware, Pakistan has not placed any restrictions on the export of securities to India under their Foreign exchange regulations.

(c) No, Sir.

#### FORMATION OF ANDHRA STATE

\*193. **Shri T. S. A. Chettiar:** (a) Will the Minister of Home Affairs be pleased to state whether the Government of India have received any preliminary report from Mr. Justice Wanchoo on the separation of Andhra from Madras?

(b) When do Government expect to introduce the Bill for the constitution of Andhra State?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Yes.

(b) The report is being examined. It is not possible to forecast the date at this state.

#### LOANS TO RAJASTHAN

\*194. **Shri Bheekha Bhai:** Will the Minister of States be pleased to state:

(a) the financial assistance given to the State of Rajasthan by way of loan and grant year-wise, on different counts since 1949;

(b) the amount given to the State as compensation for railways, telephones, and royalty for salt; and

(c) the balance, if any, to be paid to the State by the Centre?

**The Minister of Home Affairs and States (Dr. Katju):** (a) The information will be placed on the Table of the House in due course.

(b) No compensation is payable for railways and telephone assets. A reference is invited to Article 295 of the Constitution and the Agreement entered into with the Rajasthan Government as provided therein. Copies of the Agreement are available in the Library of the House.

The Schedule to the Agreement gives particulars of salt royalties now being paid to the State.

(c) The amounts due to or from the State Government under certain heads are being worked out, but, taking into account the amounts already advanced to Rajasthan, it is not expected that there will be any balance payable by the Centre.

#### RURAL CREDIT SURVEY

\*195. **Shri Jhulan Sinha:** Will the Minister of Finance be pleased to state the progress made so far in the rural credit survey on an all India basis, undertaken by the Reserve Bank of India?

**The Minister of Finance (Shri C. D. Deshmukh):** The compilation of the large amount of data collected during field operations, covering *inter alia* 600 selected villages in 75 districts, has been completed. The preparation of the All-India Tables and the drafting of the Report is now in progress.

#### GRAZING TAXES IN TRIPURA

\*197. **Shri Dasaratha Deb:** Will the Minister of States be pleased to state:

(a) whether the grazing taxes in Tripura are exorbitant;

(b) whether from one division *viz* Belonia, there has been a representation to him to intervene in this matter; and

(c) if so, what action Government propose to take in the matter?

**The Minister of Home Affairs and States (Dr. Katju):** (a) to (c). Certain representations received regarding the grazing tax are under consideration by the Chief Commissioner. A report from him has been called for.

#### RURAL CREDIT SURVEY

\*198. **Shri K. C. Sodhia:** (a) Will the Minister of Finance be pleased to state by what time the rural credit survey undertaken by the Reserve Bank is likely to be finished?

(b) What is the total number of personnel engaged in this work?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) The field operations, covering *inter alia* 600 selected villages in 75 districts were completed by August, 1952. The large amount of data collected has already been compiled and the All India Tables are in process of preparation and will be completed shortly. Steps have also been initiated to draft the All India Report simultaneously. As things stand at present, the Report is expected to be ready by the middle of this year.

(b) The field staff engaged during active field operations totalled 422. Major portion of the staff was relieved by August, 1952, and the rest was taken over in the headquarters staff at present consisting of 128 personnel.